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Title: The Minister of Minority Affairs laid a statement regarding status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2013-14), pertaining to the Ministry of Minority Affairs.

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN): Sir, I beg to lay the statement on the status of the implementation of recommendations contained in the Thirty-Seventh Report of the Standing Committee on Social Justice and Empowerment (Fifteenth Lok Sabha) on Demands for Grants for the year 2013-14 of the Ministry of Minority Affairs, in pursuance of the Direction 73A of the Directions by the Hon'ble Speaker, Lok Sabha under Rule 389 for the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Social Justice and Empowerment (Fifteenth Lok Sabha) presented its Thirty- Seventh Report on the Demands for Grants for the year 2013-14, relating to the Ministry of Minority Affairs, to the Lok Sabha on 2nd May,2013 . The recommendations were considered and the action taken by the Government on the recommendations were submitted to the Committee on 30th July,2013

Report contained 8 recommendations. The present status of implementation of all these 8 recommendations is indicated in the Annex, which is laid on the Table of the House.

...(Interruptions)